

From:

Vishwa Nath ShuklaRegistrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).Sub.: Regarding nomination of Judicial Officers for two days “National Conference on New Criminal Laws [SE-22]” scheduled to be held on 8th & 9th November, 2025 at National Judicial Academy, Bhopal.Ref.: Your Lordship's Letter bearing Ref.: NJA/Dir./SE-22/2025 2062 dated 25.09.2025.

My Lord,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate the Judicial Officers of the rank of Principal District Judges from the State of Jharkhand for attending the aforesaid training programme in the following manner:-

Prog. No.	Programme Date	Name of the Programme	Nature of programme	Nominated Participants
SE-22	08.11.2025 & 09.11.2025	National Conference on New Criminal Laws	Special Event	1. Mr. Manoj Kumar Singh , Principal District & Sessions Judge, Latehar & 2. Mr. Anil Kumar Mishra No. 2 , Principal District & Sessions Judge, Bokaro

This is for your Lordship's kind information and needful.

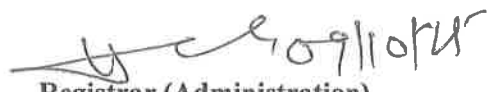
Yours Sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 4561 /Apptt.Dated Ranchi the 09/10/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.


Registrar (Administration)